

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P. (C). No.6610 of 2006

Krushna Prasad Sahoo ***Petitioner***
Mr. Gautam Mishra, Sr. Advocate,
Amicus Curiae
-versus-
State of Odisha & Others ***Opp. Parties***
Mr. S.N.Das, ASC

**CORAM:
THE CHIEF JUSTICE
JUSTICE R.K.PATTANAIAK**

Order No.

**ORDER
08.03.2022**

- 35.
1. Mr. Gautam Mishra, senior counsel states that a whole bunch of the documents along with an affidavit was served by the State on him only yesterday.
 2. At his request, list on 22nd March, 2022 at 2 pm.
 3. In the meanwhile, the meetings of the Committee will be continued to be held.

(Dr. S. Muralidhar)
Chief Justice

(R.K.Pattanaik)
Judge